

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
Suchna Bhawan, IIIrd Floor, Arera Hills

Date: 14th September, 2015

TIME: 10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. BIKRAM SINGH SAJWAN EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Original Application No. 76/2015(CZ)	Geela Ram Vs. State of Rajasthan & 4 Ors.	Mr. Mahendra Singh Kachhawa, Adv. Mr. Gayendra Singh, Adv.	
FOR HEARING				
2.	Original Application No. 162/2014	Dr. Subhash C Pandey Vs. Union of India & 8 Ors.	Dr. Subhash C Pandey, Adv. Mr. Shivendu Joshi Adv.	
3.	Original Application No. 55/2015(CZ)	Tapeshwar Singh Bhati Vs. State of Rajasthan & Ors.	Dr. Mahendra Singh Kachhawa, Adv. Mr. Anhad Tiwari	
4.	Original Application No. 160/2014 (CZ) (M.A.No.87/15) (M.A.No.232/15) (M.A.No.277/15)	Jagmohan Patidar Vs. Volkswagen Group India Pvt. Ltd. & 6 Ors.	Mr. Ravi kant Patidar Adv. Mr. Qasim Ali, Mr. Rohit Sharma Adv. for R-1&2 Mr. M. Bhatnagar Adv. Mr. Sandeep Guru Adv. Mr. Vijay Choudhary, Adv. Mr. Neel Choudhary, Adv. Mr. Anurag Maheshwari, Adv. Mr. Ayush Dev Bajpai, Adv. Ms. Ritu Pathak, Adv.	
5.	Original Application No. 37/2015(CZ)	Rameshwar Singh Shekhawat and Anr. Vs. State of Rajasthan & Ors.	Mr. Ayush Dev Bajpai, Adv.	
6.	Original Application No. 09/2015	RIICO Paryavaran Industrial Area, Kota Vs. State of Rajasthan & 12 Ors.	Mr. Deepesh Joshi Adv. Mr. Rohit Sharma Adv. Mr. Omshankar Shrivastava, Adv. Mr. Gayendra Singh, Adv. Mr. Mahendra Singh Kachhawa, Adv. Mr. Dharamveer Sharma, Adv.	
7.	(M.A. No 521/15) (M.A. No 522/15) in Original Application No. 61/2015 (CZ)	Ramesh Sharma Vs. State of M.P. & 41 Ors.	Mr. Sivendu Joshi, Adv. Mr. Alkesh Agrawal, Adv. Mr. Deepak Gupta, Adv. Mr. Anil Namdeo, Adv. Mr. Anurag Maheshwari, Adv. Mr. Surendra Singh Rajput, Adv. Mrs. Sujatha Balachander, Adv. Mr. Ravjyot Ghuman, Adv. Mr. Shreyek Gupta, Adv. Ms Gunjan Chowksey, Adv.	

			Mr. Motilal S. Tahilramani, Adv. Mr. M. Bhatnagar, Adv. Ms. Shivali S. Parihar, Adv.	
FOR COMPLIANCE				
8.	Original Application No. 320/2014 (CZ)	Praveen Patkar Vs. Sarla Tower & Ors.	Mr. Rohit Sharma Adv. Mr. Ankit Saxena Adv. Mr. Vivek choudhary Adv. Mr. L.K. Dubey Adv. Mr. Ravikant Patidar Adv. Ms. Parul Bhadoria, Adv.	
9.	Original Application No. 131/2013 (M.A. No 301/15) (M.A. No 302/15)	Ram swaroop Yadav Vs. State of Rajasthan & 5 ors.	Mr. Shantanoo Saxena, Adv. Ms. Shubhashree Sen Adv. For Petitioner. Mr. Sandeep Singh, Adv. for R-3 Mr. Sachin K. Verma, Adv. for R-1, 2 & 4 Mr. Swapnil Gupta, Proxy Counsel for Ms. Alankrita Sharma, Adv. for R-6 to 9 Mr. P.K. Saxena Mr. Arvind Soni Mr. Ayush Dev Bajpai, Adv.	
10.	Original Application No. 313/2014 (CZ) (M.A.No.493/15) (M.A.No.494/15)	Balmukund Singh Gautam Vs. M/s. Jahaj Mahal Hotel Pvt. Ltd. & 8 Ors.	Mr. Ajay Gupta Adv. Mr. Shantanoo Saxena, Adv. Mr. Ravi Kant Patidar Adv. Mr. Deepesh Joshi Adv. Mr. Sachin K. Verma, Adv. Mr. Ayush Dev Bajpai Adv. Mr. Sandeep Singh Adv. For R- MPPCB Mr. Sandeep Rawtiya, Adv. Mr. Mr. Qasim Ali, Adv. Mr. Shantanoo Saxena, Adv.	

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